

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.09.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6936 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mangaldas Finance Sole Proprietorship of Asit Surendrabhai Shah Vs. Ramos Ceramic Private Limited	Harshit Khare
2.	I.A. No. 6937 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mangaldas Finance Sole Proprietorship of Asit Surendrabhai Shah Vs. Milano Papers Private Limited	Harshit Khare
3.	I.A. No. 6941 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Beacon Realcon Private Limited & Ors. Vs. Bank of India & Ors	Nistha Gupta
4.	I.A. No. 6944 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ask Indianlaw.Com Private Limited Vs. Sanjay Gupta, Liquidator of Future Retail Limited	Preeti Kashyap

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Assistant Registrar